

(a) whether banking facilities in the backward, upland areas in Krishna and West Godavari districts in Andhra Pradesh are inadequate;

(b) if so, the reasons therefor; and

(c) the remedial measures proposed to be taken by Government to cover the remot villages by establishing branches of commercial banks/Kanakadurga Gramin Bank in these areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c) The Reserve Bank of India (RBI) has reported that as at the end of December, 1987, the average population per bank office (APPBO) in the rural and semi-urban areas of Krishna and Godavari districts in Andhra Pradesh was 14,000 which was equal to the national average. Under the Branch Licensing Policy for the VIIth Plan period which aims to achieve APPBO of 17,000 in rural and semi-urban areas in each development block, RBI had allotted 26 centres in district Krishna and 26 centres in district West Godavari. With the opening of branches at all the allotted centres, both the districts, except two development blocks of West Godavari district will meet the population coverage norm prescribed in the branch expansion policy. The bank having lead responsibility in West Godavari district has been advised by RBI to identify appropriate centres in these two blocks and forward the list through the State Government so that RBI could consider the same for requisite allotment.

#### Decline in Small Savings Schemes receipts

\*988. SHRI PRAKASH V. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a decline in the receipts under the Small Savings Scheme launched by the State Governments;

(b) if so, the reasons therefor and

State-wise break-up of such earning over the last two years with particular reference to Maharashtra;

(c) whether as a result of decline in small saving receipts, the States resource position has been affected adversely;

(d) if so, whether Union Government propose to make available any compensatory assistance; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (e) The gross collections in small savings schemes in Post Offices during 1987-88 (Provisional) are Rs. 9351 crores as against Rs. 8002 crores during 1986-87 (Provisional). Thus, there is no decline in small savings collections. The aggregate loans given to State Governments in 1987-88 were Rs. 3097 crores compared to Rs. 2800 crores in 1986-87. So far as Maharashtra is concerned, the position is as follows:—

(Rupees in crores)

	Annual Plan assumption	Loans released
1986-87	572	572
1987-88	400	573

#### Review of SEEUY Scheme

\*989. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether the Commissioner, Lucknow Division (Uttar Pradesh) had organised a meeting of the Divisional Co-ordinating Committee of the Bankers sometime before mainly in order to review the progress under Self-Employment for Educated Unemployed Youth (SEEUY) Scheme;

(b) if so, the outcome of the review;

(c) whether all nationalised bank were represented at the meeting; and

(d) If not, names of banks not represented and reasons for their non-representation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d) The Reserve Bank of India (RBI) has reported that Commissioner, Lucknow Division, Uttar Pradesh, had convened a meeting on January 23, 1988 to review the progress of various development schemes including the scheme for providing Self Employment to Educated Unemployed Youth (SEEUY). In the meeting the progress of sanctions and disbursements of cases by banks under (SEEUY) was not considered satisfactory and therefore, representatives of the banks were advised to issue suitable instructions to their branches for early disposal of pending applications as well as for disbursement of loans in sanctioned cases. The RBI has further reported that out of 9 public sector banks having lead responsibility in the State of Uttar Pradesh, 3 Banks viz. State Bank of India Allahabad Bank and Punjab National Bank were represented at the meeting. The other six banks, namely, Bank of India, Bank of Baroda, Canara Bank, Central Bank of India, Syndicate Bank and Union Bank of India were not represented. The reasons for the absence of the representatives of these banks are being ascertained.

#### Seizure of contraband gold in Karnataka

\*992. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the details regarding the seizure of contraband gold near Kundapur in Karnataka during the last six months;

(b) whether any foreign nationals are found to be involved in the smuggling operation;

(c) the number of persons arrested

and the action taken/proposed to be taken in this regard; and

(d) the effective measures being taken by Union Government with the co-ordination of concerned State Governments to check smuggling activities along the Western coast ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : (a) During the last six months the Customs authorities have made one seizure of contraband gold near Kundapur. In this case which was made on 7th April, 1988, 2740 gold biscuits of foreign origin weighing 319,484 kgs. valued at Rs. 10.39 crores approximately were seized.

(b) and (c) 8 persons have been arrested in this case and remanded to judicial custody. All these persons are Indian nationals. No foreign national has been found to be involved.

(d) The anti-smuggling drive throughout the country including the area around Kundapur has been intensified. Intensive and extensive patrolling on both land and sea is being undertaken. Close co-ordination is being maintained with all the agencies concerned in the detection and prevention of smuggling.

#### Recruitment of Scheduled Castes and Scheduled Tribes in Indian Overseas Bank

\*993. SHRI BANWARI LAL BAI-RWA : Will the Minister of FINANCE be pleased to state :

(a) whether State-wise, rosters for recruitment to class III and IV posts in Indian Overseas Bank are maintained and record kept by the regional/Zonal liaison officer of Scheduled Castes/Scheduled Tribes appointed by the bank at various regional/zonal offices;

(b) whether the rosters for regional requirements have been inspected/checked